

✓ By E-Mail/Speed post/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/ 411 2024/A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Dhubri

Dated Guwahati, the 12th January, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Letter No. DMJ.25(Pt)/2023-24/100011, dated 22.12.2023

Sir,

With reference to the above, I am directed to inform you that Shri Ajoy Kumar Basumatary, Chief Judicial Magistrate, Dhubri has been granted permission to avail HTC for the block period of 2022-2023, to visit his home at Udalguri from Dhubri and back to Dhubri, w.e.f. 24.12.2023 to 26.12.2023, by the shortest possible route, as per existing Rules.

Shri Basumatary, may be informed accordingly.

Thanking you,

Yours faithfully,

sdf

REGISTRAR (VIGILANCE)

Memo No, HC.VII-06/ 412-415 2024/A. Dated 12th January, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Ajoy Kumar Basumatary, Chief Judicial Magistrate, Dhubri, for information, with reference to his letter, dated 22.12.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR(VIGILANCE)

12/01/24